



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4510/2017	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 8 ORS.	MR.D DAS MR.H R AHMED	DR.B AHMED(SC, CO-OP.) MR.A K BHUYAN(SR. SC, BTC, (R- 3, 4 & 5)) MR.K R PATGIRI R - 6 MR.S S ROY(GOVT. ADVOCATE, (R- 1& 2)) MISS. M DAS (R10-R17) MD. S ISLAM (R10-R17) MS.C DAS(R-6) MR. M DEKA (R10-R17)
2	WITH WP(C)/4681/2017 CAVT. NO. 1105/17	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 14 ORS.	MR.D DAS MR.H R AHMED	SC, CO-OP. MISS. M DAS (R8-R15) MD. S ISLAM (R8-R15) MS.C DAS (R-6) MR. M DEKA (R8-R15) FOR CAVEATOR MR.B AHMED MR.K P PATGIRI(R-6) SC, BTADC
3	WP(C)/7063/2017	ALTAF HUSSAIN BARBHUIYA and 8 ORS Versus THE STATE ELECTION COMMISSION and 9 ORS	MR. J U N M LASKAR MR. A M BARBHUIYA MS. A AHMED	MR S DUTTA (R10) MS. N MODI (R10) GA, ASSAM MR. S DUTTA (R10) MS. D DUTTA (R10) SC, ELECTION COMMISSION.
4	WP(C)/8084/2017	MOYNUL HAQUE LASKAR Versus THE STATE OF ASSAM and 5 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM
5	WP(C)/1338/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM AND 13 ORS.	MS. T KALITA MR. S SARMA	SC, WATER RESOURCE
6	WITH WP(C)/374/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM	MR S SARMA	MR. B GOSWAMI, SC WATER RESOURCE DEPTT

7	WITH WP(C)/377/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM	MR S SARMA	MR. A B T HAQUE MR. A B T HAQUE SC, WATER RESOURCE, MR B GOSWAMI
8	WITH WP(C)/378/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM	MR S SARMA	
9	WITH WP(C)/694/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM AND 10 ORS.	MR S SARMA	MR. S C KEYAL MR. B GOSWAMI SC, WATER RESOURCE SC, CBI
10	WP(C)/3915/2021	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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32)	MR M J QUADIR	28-10-2024	To	28-10-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2079/2017	AMJED ALI @ AMJAD ALI @ AMJAD ALI SHEIKH and 50 ORS. Versus THE STATE OF ASSAM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
2	WP(C)/4524/2017	ALL ASSAM B.ED. COLLEGE PRINCIPALS AND TEACHERS ASSOCIATION and ANR. Versus THE UNION OF INDIA and 2 ORS.	MR.C BARUAH MR.R K TALUKDAR MS.R AKHTAR MR.R BORO	MR. S SINHA MR. S S ROY (SC, NCTE) ASSTT.S.G.I.
3	WP(C)/5737/2017	RAVINDRA NATH SINGH Versus THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHOUHAN	MR.S K DAS(R-6) MRR KARIM(R-6) SC, SECONDARY EDUCATION
4	Crl.A./44/2022	JAGABANDHU RAY @ DINABANDHU RAY Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
5	CRL.A(J)/119/2022	PHUNU HASDA Versus THE STATE OF ASSAM AND ANR.	MR. B SHARMA	PP, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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1	WP(C)/4385/2017	LAMBIR BORO Versus THE UNION OF INDIA and 10 ORS.	MR.J P KACHARI MR.L K BORAH	GA, ASSAM C.G.C. MR. D C BORAH- 1and2 SC, BTC ASSTT.S.G.I.
2	WP(C)/5551/2017	DIGANTA SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM MRS. R S DEURI J RABHA MR. P DEKA SC, EXCISE DEPTT.
3	WP(C)/5596/2017	PRABIN SARMA and 2 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.N N B CHOUDHURY MR D P SAHU MR.M DEWAN	SC, CO-OP.
4	WP(C)/6120/2017	HEMANTA KUMAR ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, BTC
5	WP(C)/6542/2017	SAJIDA AHMEDA Versus THE STATE OF ASSAM and 8 ORS.	MR.B HUSSAIN MR.P B MAZUMDER	GA, ASSAM SC, ELEMENTARY EDUCATION

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